have directed all the Pakistani forces stationed in the so-called Azad Kashmir area to train these saboteurs and create disturbances on the border. If so, what action has the Government taken to stop this threat on our border land?

SHRI A. B. VAJPAYEE: May we know from which paper he is quoting.

SHRI A. M. TARIQ: It is from a paper published in Jammu and Kashmir State.

SHRI JAWAHARLAL NEHRU: The hon. Member delivered a speech on a matter which has nothing tto do with this question. I shall, however, say-that it is a well-known fact that people receive training in sabotage methods. Some people who have been arrested in Kashmir territory have confessed as such. I cannot say how many there are on the border, nor do I know anything about the other question that he mentioned.

#### EXPORT OF RAW SUGAR BY S.T.C.

- \*363. SHRI BABUBHAI CHINAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that the State Trading Corporation proposes to export raw sugar to certain countries;
- (b) if so, what are the names of those countries; and
- (c) what is the present international price of raw sugar *vis-a-vis* its cost of production in India?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b) Yes. We expect to sell raw sugar to countries in American continent, West Europe, Japan, Korea, Vietnam and certain African countries.

(c) The international price of raw sugar is governed by the London Daily Price. Raw sugar has still to be produced but it is estimated that the production cost will be about Rs. 30 per ton less than the production cost

of crystal sugar. Several countries, have by their laws and policies, insisted legally and otherwise on buying raw sugar for their requirements instead of crystal sugar.

SHRI BABUBHAI CHINAI: May I know, Madam, what is the quantity that the Government propose to export?

SHRI MANUBHAI SHAH: About 200,000 tons of raw sugar.

SHRI BABUBHAI CHINAI: May I know whether any arrangements have been made by Government to supply machinery to the industry to produce raw sugar?

SHRI MANUBHAI SHAH: After all, the sugar factories particularly with double sulphuration plants are equipped to produce their own crystal sugar and instead of remelting and redistilling it, they can produce raw sugar. Twenty-five suga<sub>r</sub> factories have come forward to supply raw sugar.

#### BARTER EXPORTS AND IMPORTS

- •364. Shri DAHYABHAI V. PATEL; Will the Minister of Commerce and Industry be pleased to state:
- (a) what is Government policy and what are the rules governing the sanction of barter exoprts and imports;
- (b) whether this policy and these rules are published for the guidance of the general public and the trade; and
  - (c) if not, why not?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH):
(a) Barter transactions are approved only in case of difficulty to sell items (for example, manganese ore, ferro manganese, sugar, vegetable oils etc., etc.) against the import of priority items on which foreign exchange would have been spent otherwise (such as fertilizers, cotton or staple fibre, steel, machinery etc., etc.). Such transactions are permitted to be entered into either through the agency of the State Trading Corpora-

tion or otherwise after approval of the barter committee.

(b) and (c) No, Sir. No rules have been framed, each case being treated on its merits.

SHRI DAHYABHAI V> PATEL: If the rules are not publicised, how are people, who are competent to supply such articles as are available for barter, to know that Government is giving such facilities? Would it not be worth while publishing this in trade journals?

SHRI MANUBHAI SHAH: The rules of the game are known. The price must be competitive and the product must be acceptable. These are the rules.

SHRI N. C. KASLIWAL: It appears from the answer given by the hon. Minister that private firms are also allowed to deal in barter. May I know whether the private firms always notify the S.T.C. that they are going to enter into a barter deal?

SHRI MANUBHAI SHAH: Yes, Madam. Actually the amount of profit involved in a barter fetches out of the sale at certain higher prices. So, when a barter proposal is sponsored either by a private agency or a Government agency it is placed before the Barter Committee, with all the information regarding price differences, specification, etc. and then the approval is given.

THE DEPUTY CHAIRMAN: The Question hour is over.

# WRITTEN ANSWERS TO QUESTIONS

#### OIL PIPE-LINE SET UP BY CHINESE FROM SINKIANG TO WESTERN TIBET

\*338. SHRI M. S. GURUPADA SWAMY: Will the PRIME MINISTER be pleased to state:

(a) whether the Chinese have set up an oil pipe-line from Sinkiang to Western Tibet which passes through Indian territory in LadaKh- and

(b) if so, what action has been taken by Government to meet this new incursion?

to Questions

THE MINISTER OP STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) The Government of India are not aware of any oil pipe-line laid by the Chinese from Sinkiang to Western Tibet which passes through Indian territory in Ladakh.

(b) Does not arise. BRITAIN'S ENTRY INTO

### COMMON MARKET

- •341. SHRI BHUPESH GUPTA: Will the PRIME MINISTER be pleased to state:
- (a) whether Government's attention has been drawn to the remarks made by Mr. John Hare, the United Kingdom Labour Minister, to the effect that Commonwealth countries were "behaving in some respects like children" over Britain's entry into the Common Market; and
- (b) if so, whether Government have protested against this remark which concerns India also?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : (a) Yes, Madam.

(b) when the attention of Mr. John Hare was drawn by the Opposition Members in the British Parliament to his remark, he, in a statement to the House of Commons on the 3rd July, 1962, apologised for his remarks. In view of the reported apology by Mr. Hare, it was not considered necessary to draw the attention of the U.K. Government over the remark of the Minister of Labour.

## धमरीकी प्रेस से भारत-विरोधी प्रचार

\*३४२. श्री महाबीर दास : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ब्यान दिल्ली के एक ग्रंग्रेजी दैनिक 'दि इण्डियन एक्सप्रेस' के